

Question No. 329 on the 25th July, 1957 and state:

(a) whether the attempt to re-construct the lost file has been successful;

(b) whether the investigation against the Income Tax Officer is being proceeded with; and

(c) if so, at what stage is the investigation?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) and (c). The investigation has since been finalised and the case referred to the Department concerned for appropriate action.

Boiler Room Attendants of Naval Vessels

689. Shri Warrior: Will the Minister of Defence be pleased to state:

(a) the daily total working hours of men in the boiler room of vessels in the Navy; and

(b) whether Government are contemplating reduction in their working hours?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) Normally eight hours per day which is divided into two watches of four hours each when the ship is at sea.

(b) No.

Steel Production in Kanpur Ordnance Factory

690. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that production of steel in Ordnance Factory, Kanpur has increased;

(b) if not, the reasons therefor; and

(c) the steps taken to step up production?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) Yes, Sir.

(b) and (c). Do not arise.

Development Schemes in Tripura

691. Shri Bangshi Thakur: Will the Minister of Home Affairs be pleased to state:

(a) the money spent for the general development of Tripura since accession to 1956; and

(b) how much money has been spent on establishment during the above period?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Rs. 10,98,35,000/-.

(b) Rs. 3,43,49,000/-.

Travelling Allowance

692. Shri E. M. Rao: Will the Minister of Home Affairs be pleased to state:

(a) the number of travelling allowance bills under Travel Concession Scheme of non-gazetted officers submitted since January, 1957;

(b) the number that have been paid before the expiry of three months;

(c) the number of bills which are still pending; and

(d) the number of bills which are outstanding for more than six months?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (d). In pursuance of an assurance given in the House to an earlier unstarred question: No. 1241, answered on 4th September, 1957, on the same subject, information as in the following proforma, is being collected, and it will be laid on the Table of the House shortly.

Gold Smuggling

693. Shri Raghunath Singh: Will the Minister of Finance be pleased to state whether it is a fact that on 15th October, 1957 gold worth Rs. 10,63,800 was seized by customs police from an Arab mechanised country vessel